1. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

CP(IB) No. 247 /9//HDB/2017
Prathista Industries Ltd
Jaipur Golden Transpotr Company Pvt Ltd
Prathista Industries Ltd
Sec 9 0f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ry cudrau	Jelvo cak	94 400 66644	d
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Mahesh Kumar	Advocati	mkumaladu@gnal.6m 9885592200	reoben

ORDER

Heard Mr. K.Rajendran, Learned Counsel for the Petitioner and Mr. T.Mahesh Kumar, Learned Counsel for the Respondent. The learned counsel for the respondent handed over the Post-dated Cheques today for a sum of rupees about Rs.8.75 Lacks initially in order to settle the remaining amount involved in this issue.

Post the case for orders on 15.02.2018.

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Member (Tech)

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Member (Judi)